THE UTTAR PRADESH MOTOR TRANSPORT VEHICLES (TOLL) (REPEAL) ACT, 1994

(U. P. Act No. 2 of 1994)

[As passed by the Uttar Pradesh Legislature, received the assent of the Governor on March 17, 1994 and was published in the Uttar Pradesh Gazette Extraordinary, dated March 17, 1994.]

AN

ACT

to repeal the Uttar Pradesh Motor Transport Vehicles (Toll) Act, 1979

It is HEREBY enacted in the Forty-fifth Year of the Republic of India as follows :— $\,$

Short title and commencement

- **1.** (1) This Act may be called the Uttar Pradesh Motor Transport Vehicles (Toll) (Repeal) Act, 1994.
- (2) This Act may be deemed to have come into force on September 1, 1993.

Repeal of U.P. Act no. 18 of 1979

2. The Uttar Pradesh Motor Transport Vehicles (Toll) Act, 1979 is hereby repealed.